

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 689 OF 2016 IN
REVIEW PETITION NO. 22 OF 2016 &
IA NO. 630 OF 2016 IN
APPEAL NO. 34 OF 2016**

Dated: 08th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jaiprakash Power Ventures Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana
Mr. Pratyush Singh
Mr. Natabrata

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Rinku Singhal for R.1

Mr. Manoj Dubey, Adv.
Mr. R. A. Sharma (Rep.) for R.2 & 4

Mr. M.G. Ramachandran
Mr. Purushendra Kaurav
Mr. Nitin Gaur
Mr. K. K. Agarwal (Rep.) for R.3

ORDER

Arguments are concluded. ***Order is reserved.***

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**